

CONSULTING ENGINEERS

*1518. **Shri V. B. Gandhi:** Will the Minister of **Irrigation and Power** be pleased to state whether Gruner Brothers formerly the Consulting Engineers of the D.V.C. have been appointed on any other project in this country?

The Deputy Minister of Irrigation and Power (Shri Hathi): The information is being collected and will be laid on the Table of the House.

STATE TRADING

*1519. **Shri Kasliwal:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether Government are working on a scheme of State Trading;

(b) if so, whether State Trading would be confined to internal trade or foreign trade or both; and

(c) the names of the commodities which would be brought under the purview of such a scheme?

The Minister of Commerce (Shri Karmarkar): (a) to (c). The matter is under consideration.

CHANDERNAGORE

*1520. **Shri Tushar Chatterjea:** Will the **Prime Minister** be pleased to state the steps taken to implement Government's decision on Chandernagore's representation in the West Bengal Assembly during the interim period?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): In exercise of the powers conferred by clause (b) of Section 6 of Chandernagore (Merger) Act, 1954, the President, in consultation with the Election Commission, has decided that Chandernagore may, by itself, form separate Assembly constituency for the West Bengal Assembly.

Necessary notification to amend the Delimitation of Parliamentary and Assembly Constituencies (West

Bengal) Order, 1951, was published in the Gazette of India Extraordinary Part II—Section 3, dated the 16th December, 1954.

The Election Commission will take necessary steps to conduct the bye-election in the Chandernagore Assembly Constituency to elect a representative to the West Bengal Legislative Assembly in due course.

WOOL

*1521. **Shrimati Kamlendu Mati Shah:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that a very little quantity of wool has been made available to Tehri and Garhwal Districts from Tibet this year; and

(b) if so, the reason therefor?

The Minister of Commerce (Shri Karmarkar): (a) and (b). About 2,06,394 lbs. of Tibetan wool have been imported into Tehri and Garhwal Districts during June to October, 1954. This covers the estimated requirements of 2 lakh lbs. of Tibetan wool for the cottage industry in U.P. No complaint has been received about shortage of Tibetan wool in these areas.

RADIO MONTH

*1522. **Shri Tulsidas:** Will the Minister of **Information and Broadcasting** be pleased to state whether Government intend observing the Radio Month every year?

The Minister of Information and Broadcasting (Dr. Keskar): No decision has yet been taken in the matter.

AMBERNATH WOOLLEN MILLS

*1522-A. **Shri U. M. Trivedi:** Will the Minister of **Rehabilitation** be pleased to state:

(a) whether it is a fact that 3,000 workers of the Ambernath Woollen Mills, Kalyan, Bombay, are faced